

(b) the likely date when the Project would be completed; and

(c) the estimated number of employees likely to be rendered surplus after the completion of this Project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD): (a) Possibilities of finding alternative employment for skilled workmen to be rendered surplus from Beas Project, on other projects in the region, are being explored.

(b) As per present schedule the Beas, Suttlej Link Project, except power houses, is likely to be completed during 1975-76.

(c) About 31,000.

Inception and functioning of cell to look after promotions and appointments of Scheduled Castes and Scheduled Tribes

5274. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the date on which the Cell in the Railway Board to look after the promotions and appointments of Scheduled Castes and Scheduled Tribes was set up; and

(b) the number of representations received by this Cell in 1972 and 1973, and the number of cases which have been disposed of?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) The special Cell was set up on 23-10-1973.

(b) 152 representations have been received since 23-10-1973 and these are under examination in consultation with railway administrations concerned.

Take over of Nangal-Bhakra and Talwara-Mukerian Railway Lines

5275. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether a request has been received for the take-over of (i) Nangal-Bhakra Railway Line and (ii) Talwara-Mukerian Railway Line, which are under the project authorities; and

(b) if so, the decision of Government regarding the take over and the likely dates by which they would be taken over?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). (i) The proposal for taking over the private siding from Nangal Dam to Bhakra (constructed by the Bhakra Project Authority) is under examination, and a final decision is still to be arrived at.

(ii) The question of taking over the Mukerian-Talwara BG siding (constructed for the Beas Dam authority) was examined by the Railway Board during July 1971 which revealed that the proposal was not financially justified. From a recent reference from the Government of Himachal Pradesh, wherein the State Government have stated that they are proposing to set up an Industrial Complex at Sansarpur and develop this place for Tourism for which Tourism Development Corporation is stated to be making plans, the Northern Railway Administration has been asked to carry out a fresh assessment, taking into account the new factors now brought out by the State Government. Fresh assessment is awaited from the Railway.

P.M.'s award on Narmada water disputes

5276. SHRI P. G. MAVALANKAR: SHRI SAROJ MUKHERJEE:

Will the Minister of IRRIGATION AND